

**FORM NO. 16**  
[See rule 31(1)(a)]

**PART A**

**Certificate under Section 203 of the Income-tax Act, 1961 for tax deducted at source on salary**

Certificate No. ABCDEFG		Last updated on 21-May-2020			
Name and address of the Employer ABC LTD D.E.F Industrial Road, Pune Maharashtra +(91)22-123456 ABC@ABC.COM		Name and address of the Employee <Taxpayer Name> 137, BCMC Layout, Kanakpura, Road, Bangalore, Karnataka, India. Pincode - 123456			
PAN of the Deductor ABCDE1234F	TAN of the Deductor DEFG1234H	PAN of the Employee XYZPL1234F	Employee Reference No. provided by the Employer (If available)		
CIT (TDS) The Commissioner of Income Tax (TDS) C.R. Building, 2nd Floor, Bir Chand Patel Marg Patna - 800001		Assessment Year 2020-21	Period with the Employer From 01-Apr-2019 To 31-Mar-2020		
Summary of amount paid/credited and tax deducted at source thereon in respect of the employee					
Quarter(s)	Receipt Numbers of original quarterly statements of TDS under sub-section (3) of Section 200	Amount paid/credited	Amount of tax deducted (Rs.)		
Q4	ABCDEFGHIJ	25000.00	2000.00		
<b>Total (Rs.)</b>		<b>25000.00</b>	<b>2000.00</b>		
<b>I. DETAILS OF TAX DEDUCTED AND DEPOSITED IN THE CENTRAL GOVERNMENT ACCOUNT THROUGH BOOK ADJUSTMENT</b> (The deductor to provide payment wise details of tax deducted and deposited with respect to the deductee)					
SL No.	Tax Deposited in respect of the deductee (Rs.)	Receipt Numbers of Form No. 24G	DDO serial number in Form no. 24G	Date of transfer voucher (dd/mm/yyyy)	Status of matching with Form no. 24G
<b>Total (Rs.)</b>	<b>2000.00</b>				
<b>II. DETAILS OF TAX DEDUCTED AND DEPOSITED IN THE CENTRAL GOVERNMENT ACCOUNT THROUGH CHALLAN</b> (The deductor to provide payment wise details of tax deducted and deposited with respect to the deductee)					
SL No.	Tax Deposited in respect of the deductee (Rs.)	BSR Code of the Bank Branch	Date on which Tax deposited (dd/mm/yyyy)	Challan Serial Number	Status of matching with OLTAS*
1	1000.00	1234567	01-02-2020	12345	F
2	1000.00	1234567	01-02-2020	12345	F
<b>Total (Rs.)</b>	<b>2000.00</b>				

Certificate Number: ABCDEFG TAN of Employer: DEFG1234H PAN of Employee: XYZPL1234F Assessment Year: 2020-21

**Verification**

I, <NAME OF EMPLOYER>, son / daughter of <ABC> working in the capacity of <CEO> (designation) do hereby certify that a sum of Rs. 2000.00 [Rs. Two Thousand Only (in words)] has been deducted and a sum of Rs. 2000.00 [Rs. Two Thousand Only] has been deposited to the credit of the Central Government. I further certify that the information given above is true, complete and correct and is based on the books of account, documents, TDS statements, TDS deposited and other available records.

Place	PUNE	(Signature of person responsible for deduction of Tax)
Date	21-May-2020	
Designation:	CEO	Full Name : <NAME OF EMPLOYER>

**Notes:**  
1. Part B (Annexure) of the certificate in Form No.16 shall be issued by the employer.  
2. If an assessee is employed under one employer during the year, Part 'A' of the certificate in Form No.16 issued for the quarter ending on 31st March of the financial year shall contain the details of tax deducted and deposited for all the quarters of the financial year.  
3. If an assessee is employed under more than one employer during the year, each of the employers shall issue Part A of the certificate in Form No.16 pertaining to the period for which such assessee was employed with each of the employers. Part B (Annexure) of the certificate in Form No. 16 may be issued by each of the employers or the last employer at the option of the assessee.  
4. To update PAN details in Income Tax Department database, apply for 'PAN change request' through NSDL or UTITSL.

**Legend used in Form 16**

\* Status of matching with OLTAS

Legend	Description	Definition
U	Unmatched	Deductors have not deposited taxes or have furnished incorrect particulars of tax payment. Final credit will be reflected only when payment details in bank match with details of deposit in TDS / TCS statement
P	Provisional	Provisional tax credit is effected only for TDS / TCS Statements filed by Government deductors. "P" status will be changed to Final (F) on verification of payment details submitted by Pay and Accounts Officer (PAO)
F	Final	In case of non-government deductors, payment details of TDS / TCS deposited in bank by deductor have matched with the payment details mentioned in the TDS / TCS statement filed by the deductors. In case of government deductors, details of TDS / TCS booked in Government account have been verified by Pay & Accounts Officer (PAO)
O	Overbooked	Payment details of TDS / TCS deposited in bank by deductor have matched with details mentioned in the TDS / TCS statement but the amount is over claimed in the statement. Final (F) credit will be reflected only when deductor reduces claimed amount in the statement or makes new payment for excess amount claimed in the statement

Signature Not Verified  
Digitally signed by test12  
Date: 2020.05.21  
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**FORM NO. 16**  
**PART B**

**Certificate under Section 203 of the Income-tax Act, 1961 for tax deducted at source on salary**

Certificate No. ABCDEFG		Last updated on 21-May-2020	
Name and address of the Employer ABC LTD D.E.F Industrial Road, Pune Maharashtra +(91)22-123456 ABC@ABC.COM		Name and address of the Employee <Taxpayer Name> 137, BCMC Layout, Kanakpura, Road, Bangalore, Karnataka, India. Pincode - 123456	
PAN of the Deductor ABCDE1234F	TAN of the Deductor DEFG1234H	PAN of the Employee XYZPL1234F	
CIT (TDS) The Commissioner of Income Tax (TDS) C.R. Building, 2nd Floor, Bir Chand Patel Marg Patna - 800001		Assessment Year 2020-21	Period with the Employer From 01-Apr-2019 To 31-Mar-2020

Details of Salary Paid and any other income and tax deducted		Rs.	Rs.
1.	Gross Salary		
(a)	Salary as per provisions contained in section 17(1)	131000.00	
(b)	Value of perquisites under section 17(2) (as per Form No. 12BA, wherever applicable)	10000.00	
(c)	Profits in lieu of salary under section 17(3) (as per Form No. 12BA, wherever applicable)	10000.00	
(d)	Total		151000.00
(e)	Reported total amount of salary received from other employer(s)		151500.00
2.	Less: Allowances to the extent exempt under section 10		
(a)	Travel concession or assistance under section 10(5)	1500.00	
(b)	Death-cum-retirement gratuity under section 10(10)	1200.00	
(c)	Commutated value of pension under section 10(10A)	1200.00	
(d)	Cash equivalent of leave salary encashment under section 10(10AA)	1300.00	
(e)	House rent allowance under section 10(13A)	1500.00	

Certificate Number: ABCDEFG TAN of Employer: DEFG1234H PAN of Employee: XYZPL1234F Assessment Year: 2020-21

(f)	Amount of any other exemption under section 10 [Note: Break-up to be prepared by employer and issued to the employee, where applicable, before furnishing of Part B to the employee]		
(g)	Total amount of any other exemption under section 10	1500.00	
(h)	Total amount of exemption claimed under section 10 [2(a)+2(b)+2(c)+2(d)+2(e)+2(g)]		8200.00
3.	Total amount of salary received from current employer [1(d)-2(h)]		142800.00
4.	Less: Deductions under section 16		
(a)	Standard deduction under section 16(ia)	50000.00	
(b)	Entertainment allowance under section 16(ii)	1000.00	
(c)	Tax on employment under section 16(iii)	1000.00	
5.	Total amount of deductions under section 16 [4(a)+4(b)+4(c)]		52000.00
6.	Income chargeable under the head "Salaries" [(3+1(e)-5]		252300.00
7.	Add: Any other income reported by the employee under as per section 192 (2B)		
(a)	Income (or admissible loss) from house property reported by employee offered for TDS	1000.00	
(b)	Income under the head Other Sources offered for TDS	1000.00	
8.	Total amount of other income reported by the employee [7(a)+7(b)]		2000.00
9.	<b>Gross total income (6+8)</b>		<b>254300.00</b>
10.	Deductions under Chapter VI-A	Gross Amount	Deductible Amount
(a)	Deduction in respect of life insurance premia, contributions to provident fund etc. under section 80C	500.00	1000.00
(b)	Deduction in respect of contribution to certain pension funds under section 80CCC	500.00	1000.00
(c)	Deduction in respect of contribution by taxpayer to pension scheme under section 80CCD (1)	500.00	1000.00
(d)	Total deduction under section 80C, 80CCC and 80CCD(1)	1500.00	3000.00
(e)	Deductions in respect of amount paid/deposited to notified pension scheme under section 80CCD (1B)	500.00	1000.00

Certificate Number: ABCDEFG TAN of Employer: DEFG1234H PAN of Employee: XYZPL1234F Assessment Year: 2020-21

(f)	Deduction in respect of contribution by Employer to pension scheme under section 80CCD (2)	500.00	1500.00
(g)	Deduction in respect of health insurance premia under section 80D	500.00	1300.00
(h)	Deduction in respect of interest on loan taken for higher education under section 80E	500.00	1500.00
(i)	Total Deduction in respect of donations to certain funds, charitable institutions, etc. under section 80G	500.00	1500.00
(j)	Deduction in respect of interest on deposits in savings account under section 80TTA	500.00	1500.00
(k)	Amount Deductible under any other provision (s) of Chapter VI-A [Note: Break-up to be prepared by employer and issued to the employee, where applicable, before furnishing of Part B to the employee]		
(l)	Total of amount deductible under any other provision(s) of Chapter VI-A	500.00	3000.00
11.	Aggregate of deductible amount under Chapter VI-A [10(d)+10(e)+10(f)+10(g)+10(h)+10(i)+10(j)+10(l)]		14300.00
12.	<b>Total taxable income (9-11)</b>		<b>240000.00</b>
13.	Tax on total income		0.00
14.	Rebate under section 87A, if applicable		0.00
15.	Surcharge, wherever applicable		0.00
16.	Health and education cess		0.00
17.	Tax payable (13+15+16-14)		0.00
18.	Less: Relief under section 89 (attach details)		0.00
19.	<b>Net tax payable (17-18)</b>		<b>0.00</b>

**Verification**

I, <NAME OF EMPLOYER>, son/daughter of <ABC> Working in the capacity of <CEO> (Designation) do hereby certify that the information given above is true, complete and correct and is based on the books of account, documents, TDS statements, and other available records.

Place	PUNE	(Signature of person responsible for deduction of tax)
Date	21-May-2020	Full Name : <NAME OF EMPLOYER>

Signature Not Verified  
Digitally signed by test12  
Date: 2020.05.21  
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